

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 214**  
**IB-736/ND/2022**  
**IA- 2428/2024**

**IN THE MATTER OF:**

**Indian Bank**

... **Applicant/Petitioner**

**Versus**

**Ravinder Kumar Taneja**

... **Respondent**

**Under Section: 95 of IBC, 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Amod K. Dalela

**For the RP** : Adv. Harshit kumar Rawat, Adv. Pankaj Kumar  
Singhal

**For the Respondent/** : Adv. Saurabh Kalia, Adv. Prakhar Dixit  
**PG**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 28.08.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**